

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 120 of 2015 & IA No. 193 of 2015

Dated: 6th November, 2015

In the matter of :

Hubli Electricity Supply Co. Ltd. & Ors. Appellant (s)
Versus	
Green Infra Wind Power Gen. Ltd. & Anr.	... Respondent (s)

ORDER

The Bench has not assembled.

As agreed by the parties, list the matter on **18.11.2015.**

COURT MASTER